

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION  
The 16<sup>th</sup> of March 2020

No.HCM/1/96/BENCH/ 7537 As directed, it is hereby informed to all the Id.counsel and parties that the cases assigned to Hon'ble Mr.Justice Kh.Nobin Singh as per Bench Constitution notification dated 4.3.2020 such as urgent matters of WP(C) of all subjects other than service matters for the year 2016 to 2020/Rev.Petn(J2)/FAO(G)/MAT Appn./CRP/CRP(Art 227) shall be listed before the Hon'ble Mr.Justice MV Muralidaran on 17.3.2020 only as His Lordship Kh.Nobin Singh will be on leave on 17.3.2020 also.

Sd/-  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Vigilance & Administration, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
- ✓ 14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and  
Circulation to the learned members*

W. Tonen Meitei 16.3.20  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)